

**Report on Pollution of Yamuna River**

836. DR. SARADISH RAY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Central Board for Prevention and Control of Water Pollution has submitted its report on the pollution of Yamuna River; and

(b) if so, the salient points and recommendations made in the Report?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). The studies pertaining to the pollution of water in the river Yamuna in the area of the Union Territory of Delhi, have been completed by the Central Board for the Prevention and Control of Water Pollution. The comprehensive report is in the final stages of preparation.

**Housing Problem in the Country**

837. SHRI MOHINDER SINGH SAYIN WALA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government propose to tackle the housing problem within a time frame of some 20 years;

(b) if so, what are the salient features of the plan and definite steps to be taken in this direction this year especially in the rural areas; and

(c) whether some areas in the above context have been earmarked identified?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). The main high-

lights of the proposed future programme in the field of housing are:—

(i) Adoption of a housing programme aimed at clearing the backlog and meeting the additional demand due to population growth and replacement of unusable houses, over a period of 20 years.

(ii) Restricting utilisation of public funds for low income households so that larger number of dwelling units are constructed with the resources allocated to this sector.

(iii) Provision of incentives to the private sector for taking up housing on a large scale.

**Sale of Houses to the Occupants by the State Housing Boards**

838. SHRI R. K. MHALGI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 95 on 14th November, 1977 and state:

(a) whether Government have taken the decision to permit the State Governments to sell the houses of the Housing Boards to eligible occupants;

(b) if so, when; and the nature thereof; whether the said decision has been communicated to State Governments and when; and

(c) if no decision has been taken so far, what are the reasons of the delay and now when the decision will be taken and intimated to the concerned?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). The Government of India have since taken a decision to permit the sale of houses built only for the industrial workers under the integrated Subsidised Housing Scheme for Industrial Workers and Economically Weaker Sections of Community, to the existing occupants and the decision has been communicated